

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4633
ANSWERED ON:08.12.2010
SECURITY OF TEMPLES
Hazari Shri Maheshwar

Will the Minister of CULTURE be pleased to state:

- (a) the steps taken by the Government to provide security to temples and monuments in the country, State-wise and UT-wise including Bihar, Jharkhand and Uttar Pradesh;
- (b) the details of the work undertaken to provide various facilities to the visitors of temples during the last three years and the current year; and
- (c) the year-wise details of the amount spent on the same during the above period?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY)

(a)(b)&(c) The Centrally protected monuments, which include temples located in different States in the country, including Bihar, Jharkhand and Uttar Pradesh have some provision for security to the extent feasible with existing manpower resources. Security is being provided by the departmental watch & Ward staff, Private Security Guards, State Armed Police Guards, Home Guards and CISF security personnel.

The tourist related amenities such as drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms etc. have been provided at the monuments more frequented by tourists.

The conservation, preservation and environmental development including provision of such amenities is a continuous process depending upon the need and resources available. The expenditure incurred for this purpose during the last three years is as under:

(Rupees in lacs)

S.No. Year Expenditure

1.	2007-08	12888.19
2.	2008-09	13498.60
3.	2009-10	15300.43
4.	2010-11	13590.00

(Allocation)